HIGH COURT OF MANIPUR AT IMPHAL

ORDER
Imphal, the 18th December, 2023

No. HCM/E-26/2005-A&E/Pt.III/

: Shri Khwairakpam Roger Singh,

(Regn. No. 011) is hereby engaged as Daily Wager (Chauffeur/Driver) on Daily Wage Basis@273 per day w.e.f. the date of joining and until further orders. He shall not claim regularization of their services on this purely temporary engagement.

He shall report for duty to the Joint Registrar (Admin/PM&P), High Court of Manipur on or before 20-12-2023.

By order etc.,

Sd/-

(PH. JAPAN SINGH) REGISTRAR (ADMN./PM&P) HIGH COURT OF MANIPUR

Endt.No. HCM/E-26/2005-A&E/Pt.III/ 2 3053 -65 mphal, the 18th December, 2023 Copy to:

The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur. 1.

The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.

The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.

The Private Secretary to Registrar General, High Court of Manipur.

All Registrars, High Court of Manipur.

All Joint Registrars, High Court of Manipur.

All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.

All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.

10. The System Analyst, High Court of Manipur.

- He is requested to upload the same in the official website of this Registry.

11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur CISTDAD (ADMAN IDMARD)

12. Concerned person.

13. The Guard File/Notice Board/Concerned File.

REGISTRAR (ADMN./PM&P) 18/1:
HIGH COURT OF MANIPUR